

**PROF. K.K. TEWARY :** In the past, you have allowed many references to such matters are discussed in the West Bengal Assembly.

**MR. SPEAKER :** I am not concerned with the West Bengal Assembly. I am concerned with Parliament. My approach is consistent.

*(Interruptions)*

**MR. SPEAKER :** Shri Indrajit Gupta.

*(Interruptions)*

**SHRI SAIFUDDIN CHOWDHARY (Katwa) :** Sir, you ignore him.

*(Interruptions)*

**MR. SPEAKER :** I have allowed Shri Inderjit Gupta.

**SHRI INDRAJIT GUPTA :** (Basirhat) : Through you, Sir, may I request Shri Natwar Singh to make a statement in this House on what has transpired in the talks between the Government and the U. S. Secretary of State, who probably has left for Islamabad already, I do not know. Last time, when the other U. S. Secretary of State came, he flew from here to Islamabad and announced something there which put us in great difficulty. Mr. Carlucci has come here. Some talks have been going on for two days.

**MR. SPEAKER :** You give it to me. I will send it to them.

**SHRI INDRAJIT GUPTA :** Now, he is departing for Islamabad. We would be very happy to hear from the Minister of External Affairs what is transpiring about Defence and other matters.

**MR. SPEAKER :** Shri Buta Singh.

12.02 hrs.

*[English]*

#### PAPERS LAID ON THE TABLE

##### Detailed Demand for Grants of the Ministry of Home Affairs for 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : On behalf of S. Buta

Singh. Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1988-89 (Volumes I and II).

*[Placed in Library See No. L.T. 5859/88]*

##### Detailed Demands for Grants of the Department of Electronics for 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Electronics for 1988-89.

*[Placed in Library See No. L.T. 5860/88]*

##### Review on the working of and Annual Report of the Garden Reach Shipbuilders and Engineers Ltd. for 1986-87 and statement showing reasons for delay

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : Sir, I beg to lay on the Table—

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :—
  - (i) Review by the Government on the working of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1986-87.
  - (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited Calcutta, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (1) above.

[Placed in Library, See No. L.T. 5861/88]

12.03 hrs.

[English]

#### PUBLIC ACCOUNTS COMMITTEE

Hundred and Nineteenth Report, Hundred and Eighth Report and Hundred and Ninth Report

SHRI R.S. SPARROW (Jullundur) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Nineteenth Report on Blocking of funds—Idle equipment.
- (2) Hundred and Eighth Report on the action taken on 52nd Report (Eighth Lok Sabha on (i) Purchase of Residential Building at San Francisco and (ii) Avoidable Expenditure—Purchase and Repair of building in Dublin.
- (3) Hundred and Ninth Report on action taken on 49th Report Eighth Lok Sabha) on Union Excise Duties—Irregular grant of exemption on production in small scale units for and on behalf of large scale units.

12.04 hrs.

#### STATEMENT RE. PRICE POLICY FOR RAW JUTE FOR 1988-89 SEASON

[English]

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : The Government have fixed the minimum support price for W-5 grade of jute in Assam for the 1988-80 season at Rs. 250 per quintal. The corresponding prices for other varieties/

grades will be fixed by the Jute Commissioner in the light of normal market price differentials. The minimum support price for the basic variety has thus been increased by Rs. 10/-, i.e. from Rs. 240 per quintal in the 1987-88 season to Rs. 250 for the ensuing season.

The Jute Corporation of India will undertake price support operations as and when required. The Corporation would take its decisions in respect of jute transactions on a commercial basis and make its purchases from the cultivators at the prices that may be warranted by the prevailing market conditions, but in no case below the minimum support price.

(Interruptions)\*\*

MR. SPEAKER : Not allowed. Not like this.

12.05 hrs.

[English]

#### ELECTION TO COMMITTEE

Central Advisory Committee for National Cadet Corps

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV) : I beg to move :

“That in pursuance of section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may Direct one member from amongst themselves to serve as a member of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder.”

MR. SPEAKER : The question is :

\*\*Not recorded.